

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:5688  
ANSWERED ON:10.05.2012  
R D IN MAHARATNA NAVRATNA COMPANIES  
Rajesh Shri M. B.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) The total amount spent by Maharatna and Navaratna companies on R&D during the last three years and the current year, company wise;
- (b) whether the Government has fixed any target for these companies on R&D;
- (c) if so, the number of companies which met those targets;
- (d) whether the government has formulated any R&D policy for Public Enterprises;
- (e) if so, the details thereof; and
- (f) the other measures taken by the Government to promote R&D activities in Public enterprises.

**Answer**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) Information regarding amount spent on R&D (Research & Development) as per their audited financial statements by the Maharatna and Navaratna Companies for the last three years (Financial Year 2008-09, 2009-10 and 2010-11) is enclosed herewith. (Column 4 of Annexure 1)
- (b) Details of Targets of R&D Projects/Activities mutually agreed by Maharatna and Navaratna Companies with their administrative ministries and Department of Public Enterprises (DPE) and as signed in the MoU (Memorandum of Understanding) for the last three years (Financial Year 2008-09, 2009-10 and 2010-11) are enclosed herewith. (Column 5 of Annexure 1)
- (c) Actual Achievement vis-a-vis MoU Targets as per evaluation of the latest MoU of Financial Year 2010-11 of Maharatna and Navaratna Companies enclosed herewith. (Column 6 of Annexure 1)
- (d),(e) and (f) The R&D Expenditure of Central Public Sector Undertakings (CPSUs) for the purpose of MoU, which is a mutually negotiated agreement between the management of the CPSUs and Government of India is fixed as per Guideline on R&D issued vide DPE OM No. 3(9)/2010-DPE (MoU) dated 23rd September, 2011.

The prescribed minimum amount for expenditure under R&D for the purpose of MoU is as under.

Category of CPSEs	Minimum Expenditure on R&D as a Percentage of Profit after Tax (PAT)
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Maharatna and Navratna	1 % of Profit after Tax (PAT)
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